National Highways in U. P.

5377 SHRI K. N. PANDEY: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) the steps taken by Government to improve National Highways in Uttar Pradesh during 1967-68; and
- (b) the financial allocations made for the purpose during that year?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIP-PING (SHRI BHAKT DARSHAN: (a). Seventy three works, whose estimated cost amounted to Rs. 15.48 crores, were in progress during 1967-68.

(b) A sum of Rs. 158.77 lakhs was allotted to the Government of U. P. during the year 1967-68.

Tourist Centres in U. P.

- 5378. SHRI K. N. PANDEY: Will the Minister of TOURISM AND CIVIL AVIA-TION be pleased to state:
- (a) the names of Tourist Centres in Uttar Pradesh:
- (b) the facilities provided for the tourists in those places and proposed to be provided in Fatehpur Sikri, Mathura and other places of tourist interest; and
- (c) the programme for tourist development in Uttar Pradesh during 1968-69 and in the Fourth Plan?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) and (b). Tourist centres in Uttar Pradesh, where facilities have been provided by or with the help of the Central Government, are given below:

Tourist Centre Facilities Provided

- 1. Rudraprayag
- Pilgrimshed
- 2. Allahabad, Agra and Varantsi
- Tourist Bungalows (Class II)

- 3. Lucknow, Pipri Tourist Hostels and Agra
- 4. Himalayan Pilgrim Rest Houses at Ris-Route hikeh, Joshimath, Rudraprayag, Chamoli, Karnaprayag and Srinagar
- 5. Fatehpur Sikri Improvements to the Rest House
- Saravasti (Sahet- Rest House Mahet)
 - 7. Kailash-Mansorover route Rest Houses at Diarachula, Khela Sirka, Jipti, Nalpa, Carbayang, Gunji and Kalalani.
- (c) The following tourism schemes are proposed to be taken up during 1968-69:-
- 1. Completion of the Tourist Bungalow (Class II) at Hardwar
- 2. Completion of the Tourist Bungalow (Class II) at Naugarh
- Acquisition of land for the construction of Tourist Bungalows (Class II) at Ranikhet, Almora, and Kausani.

The programme of tourist development for the Fourth Plan is still under consideration and must await finalisation of the Plan.

Embezziement by Shri Bans Prudeep Singh of Rajasthan

5379. SHRI NAWAL KISHORE SHAR-MA: Will the Minister of HOME AFFAI-RS be pleased to state:

- (a) whether it is a fact that Shri Bans Pradeep Singh, Ex-Chief of Lawa (Rajasthan) was surpanch of village Lawa before 1963;
- (b) whether it is also a fact same Bans Pradeep Singh embezzled Rs. 7 thousand of the Panchayat;
 - (c) if so, whether a case was registered

and investigated by the Police and the charge of Embezzlement established; and

(d) whether it is further a fact that the Government of Rajasthan has accorded sanction for the prosecution but the papers are pending with his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). The Government of Rajasthan have asked for the sanction of the Central Government under section 197A of Criminal Procedure Code to prosecute Shri Bans Pradeep Singh, Ruler of Lawa, who was a Surpanch. Some more information has been asked for from the State Government and the matter will be considered as soon as it is received.

इंडियन एपरलाइन्स कारपोरेशन में तकनी की कर्मचारी

5380. भी निहाल सिंह : क्या पर्यटन तया ससैनिक उउडवन मंत्री यह बताने की कपाकरेंगे कि:

- (क) इंडियन एयरलाइन्स कारपोरेशन के दिल्ली स्थित कार्यालय में कितने तकनीकी भौर कितने गैर-तकनीकी कर्मचारी हैं:
- (ख) क्यायह सब है कि तकनीकी कर्म-चारियों की संख्या अपर्याप्त है;
- (ग) यदि हां, तो क्या सरकार का विचार प्रस्थायी तकनीकी कर्मचारियों को स्थायी बनाने का है; भीर
 - (घ) यदि हां, तो कब ?

पर्यटन तथा असैनिक उड्डयन मन्त्री (डा॰ कर्ल सिंह): (क) इंडियन एयरलाइन्स के दिल्ली दोत्र में 1,265 तकनीकी तथा 2.162 गैर-तकनीकी कर्मचारी हैं।

(ख) जी, नहीं 'इंडियन एयरलाइन्स ऐसा नहीं सोचते।

(ग) भीर (घ). प्रश्न नहीं उठते।

Written Answers

भारतीय वायुसेना से बाइकाउंट वायुयान खरीदना

- 5381. श्री निहाल सिंह: क्या पर्यटन तथा प्रसीनक उडडयन मंत्री यह बताने की क्रपाकरेंगे कि:
- (क) क्या इंडियन एयरलाइन्स कारपोरे-शन ने मारतीय वायुसेना से दो वाइकाउंट विमान खरीदे हैं:
- (ख) यदि हां, तो क्या यह सच है कि भ्रब तक केवल एक ही वायुयान को काम में लाया गया है भौर दूसरा वायुयान पालम हवाई म्रड्डे पर यूं ही पड़ा है;
 - (ग) यदि हां, तो उसके क्या कारण हैं;
- (घ) क्या यह भी सच है कि ग्रगले तीन वर्षों में वाइकाउन्ट के स्थान पर एवरो तथा डी० सी०-9 वायुयानों को खरीदने का प्रस्ताव हैं; ग्रीर
- (इ.) यदि हां, तो भारतीय वायुसेना से वाइकाउंट वायुयान खरीदने से ध्रसैनिक उड्ड-यन विभाग को कितना लाभ हो रहा है ?

पर्यटन तथा झसैनिक उडडयन मन्त्री (डा० कर्ला सिंह): (क) जी, हां।

- (ल) ग्रीर (ग) दोनों विमानों को, जो कि भारतीय वायूसेना से लिये गये थे, उन्हें सिविल यात्री यातायात के योग्य पनाने के लिए. पूरी तरह भोवरहाल, परिवर्तित एव पूनः पालिश किया गया। एक विमान को पहले ही इस तरह परिवर्तित करके परिचालन पर लगा दिया गया है। दूसरे को जल्दी ही परिचालन पर लगा दिये जाने की भाशा है।
 - (घ) 1967 में सरकार द्वारा एयर